

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA JUDICIAL DISTRICT : AGARTALA.**

No. F. 57-DJ/S/BLN/R. Process Server/2017/ 4609-10

April 25th of 2018

MEMORANDUM

Merit-cum-Selection list of Group-D(peon grade) staff qualified for the post of "PROCESS SERVER" on the basis of "Suitability Test" taken by way of Written Examination held on 21/01/2018, duly approved by the Hon'ble High Court of Tripura communicated vide No.F.9(a)(124)-HC/2010-18/5515-18, dated 05-04-2018 is hereby published.

Sl No.	Name of the candidates	Category	Marks obtained	Remarks
1.	Shri. Dipsankar Deb, Orderly, Court of the District & Sessions Judge, Gomati District, Udaipur	UR	40.5	Against UR post on the basis of merit.
2.	Shri. Rajesh Paul, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur	UR	40	Against UR post on the basis of merit.
3.	Shri. Gouranga Bhattacharjee, Peon, Court of the S.D.J.M-cum-Civil Judge (Jr. Div), Longtarai Valley, Unakoti Judicial District	UR	37	Against UR post on the basis of merit.
4.	Shri. Anjan Laskar, Peon, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District	UR	35	Against UR post on the basis of merit.
5.	Shri. Bijoy Nandi, Orderly, Court of the SDJM-cum-Civil Judge (Jr. Div), Sabroom, South Tripura.	UR	33.5	Against UR post on the basis of merit.
6.	Shri. Kartik Debbarma, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur	ST	33.5	Against UR post on the basis of merit.
7.	Smti. Anita Dey Paul, Peon, Court of the SDJM-cum-Civil Judge (Jr. Div), Bishalgarh, West Tripura Judicial District	UR	32.5	Against UR post on the basis of merit.
8.	Shri. Prasenjit Sangma, Peon, Court of the Civil Judge (Jr. Div)-cum-J.M. 1 st Class, Longtari Valley, Unakoti Judicial District	ST	32.5	Against UR post on the basis of merit.
9.	Shri. Parimal Ch. Das, Peon, Court of the District & Sessions Judge, West Tripura, Agartala	SC	31.5	Against UR post on the basis of merit.
10.	Shri. Dilip Ch. Paul, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur	UR	30.5	Against UR post on the basis of merit.
11.	Shri. Joydwip Sarkar, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District	UR	29.5	Against UR post on the basis of merit.
12.	Shri. Dilip Barman, Dry-cum-Wet Sweeper, Court of the District & Sessions Judge, Gomati District, Udaipur	SC	29.5	Against UR post on the basis of merit.
13.	Shri. Kishore Debbarma, Peon, Court of the Civil Judge (Jr. Div)-Cum- J.M 1 st Class, Udaipur, Gomati District	ST	29	Against UR post on the basis of merit.
14.	Shri. Pranjit Tripura, Peon, court of the S.D.J.M-cum-Civil Judge (Jr. Div), Amarpur, Gomati District	ST	28.5	Against UR post on the basis of merit.

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15.	Shri. Laxman Narayan Chowdhury, Peon, Court of the SDJM-cum-Civil Judge (Jr. Div), Kamalpur, Unakoti Judicial District.	UR	28	Against UR post on the basis of merit.
16.	Shri. Debasis Datta, Peon, Court of the SDJM-cum-Civil Judge (Jr. Div), Sabroom, South Tripura.	UR	28	Against UR post on the basis of merit.
17.	Shri. Bikash Das, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District	SC	27.5	Against UR post on the basis of merit.
18.	Shri. Uttam Rabi Das, Orderly, Court of the Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur	SC	27	Against UR post on the basis of merit.
19.	Shri. Kalyan Dey, Peon, Court of the Addl. District & Sessions Judge, Gomati District, Udaipur	UR	26.5	Against UR post on the basis of merit.
20.	Shri. Rahul Saha, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur	UR	26.5	Against UR post on the basis of merit.
21.	Shri. Sajal Debnath, Guard, Court of the Civil Judge (Jr. Div)-Cum- J.M 1 st Class, Udaipur, Gomati District	UR	26	Against UR post on the basis of merit.
22.	Shri. Rakesh Paul, Peon, Court of the District & Sessions Judge, West Tripura, Agartala	UR	25.5	Against UR post on the basis of merit.
23.	Shri. Paritosh Das, Peon, Court of the C.J.M-cum-Civil Judge (Sr. Div), Gomati District, Udaipur	SC	25.5	Against UR post on the basis of merit.
24.	Smti. Soma Deb, Peon, Court of the District & Sessions Judge, West Tripura, Agartala	UR	25	Against UR post on the basis of merit.
25.	Smti. Janasree Jamatia Peon, Court of the Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur	ST	25	Against UR post on the basis of merit.
26.	Shri. Sujit Chakraborty, Night Guard, Court of the SDJM-cum-Civil Judge (Jr. Div), Sabroom, South Tripura.	UR	24.5	Against UR post on the basis of merit.
27.	Shri. Nipu Datta, Peon, Court of the District & Sessions Judge, South Tripura, Belonia.	UR	24	Against UR post on the basis of merit.
28.	Shri. Nipesh Das, Peon, Court of the District & Sessions Judge, West Tripura, Agartala	SC	23.5	Against SC post on the basis of merit.
29.	Shri. Udai Manik Tripura, Peon, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District	ST	23.5	Against ST post on the basis of merit.
30.	Shri. Jatindra Tripura, Peon, Court of the S.D.J.M-cum-Civil Judge (Jr. Div), Lontarai Valley, Unakoti Judicial District	ST	23	Against ST post on the basis of merit.

31.	Smti. Rupa Deb (Choudhury), Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala	UR	23	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST Candidate.
32.	Shri. Manik Kar, Peon, Court of the S.D.J.M-cum-Civil Judge (Jr. Div), Kanchanpur, North Tripura	UR	22.5	Against SC post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of SC Candidate.
33.	Shri. Manik Lal Sarkar, Peon, Court of the SDJM-cum-civil Judge (Jr. Div), Bishalgarh, West Tripura Judicial District.	SC	22	Against SC post on the basis of merit.
34.	Shri. Rana Singha Jamatia, Night Guard, Court of the Civil Judge (Jr. Div)-Cum- J.M 1 st Class, Udaipur, Gomati District	ST	21.5	Against ST post on the basis of merit.
35.	Shri. Debdas Deb, Peon, Court of the District & Sessions Judge, West Tripura, Agartala	UR	20.5	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST Candidate.
36.	Shri. Sudhan Debbarma, Peon, Court of the District & Sessions Judge, West Tripura, Agartala	ST	20.5	Against ST post on the basis of merit.
37.	Shri. Kishore Das, Peon, Court of the J.M 1 st Class-Cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur, Gomati District	SC	20	Against SC post on the basis of merit.
38.	Shri. Toilya Chandra Jamatia, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur	ST	19	Against ST post on the basis of merit.
39.	Shri. Nikhil Debnath, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District	UR	18.5	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST Candidate.
40.	Shri. Manash Debnath, Peon, Court of the S.D.J.M-cum-Civil Judge (Jr. Div), Amarapur, Gomati District.	UR	17.5	Against SC post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of SC Candidate.
41.	Shri Arup Dewanjee, Peon, Court of the Civil Judge (Jr. Div)-cum- J.M 1 st Class, Sabroom, South Tripura.	UR	17	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST Candidate.
42.	Shri. Amit Datta, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur.	UR	16	Against SC post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of SC Candidate.
43.	Shri. Debasish Bhattacharjee, Guard, Court of the CJM-Cum-Civil Judge (Sr. Div) North Tripura, Dharmanagar.	UR	15	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST Candidate.

44.	Shri. Asis Dasgupta, Orderly, Court of the District & Sessions Judge, South Tripura, Belonia.	UR	15	Against ST post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of ST Candidate.
45.	Shri. Goutam Debbarma, Peon, Court of the SDJM-cum-Civil Judge (Jr. Div), Sabroom, South Tripura.	ST	15	Against ST post on the basis of merit.
46.	Shri Prantosh Deb, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	15	Against SC post on the basis of merit as per Rule 17 of Recruitment and Conditions of Service Rules 2014 due to non availability of SC Candidate.
47.	Shri. Ratan Malakar, Orderly, Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar.	SC	15	Against SC post on the basis of merit.
48.	Shri. Alpi Debbarma, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.	ST	14.5	Not qualified, hence not fit for promotion.
49.	Shri Prabir Debbarma, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	ST	14	Not qualified, hence not fit for promotion.
50.	Shri. Mohan Debbarma, Peon, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District.	ST	13.5	Not qualified, hence not fit for promotion.
51.	Shri. Laxman Sukla Das, Peon, Court of the C.J.M-cum-Civil Judge (Sr. Div), Gomati District, Udaipur.	SC	13.5	Not qualified, hence not fit for promotion.
52.	Shri. Bikash Debbarma, Peon, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District.	ST	13	Not qualified, hence not fit for promotion.
53.	Shri. Sanjib Sukladas, Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala.	SC	12.5	Not qualified, hence not fit for promotion.
54.	Shri. Ranjit Debbarma, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	ST	12	Not qualified, hence not fit for promotion.
55.	Shri. Amit Deb, Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala.	UR	11.5	Not qualified, hence not fit for promotion.
56.	Shri. Atul Debbarma, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.	ST	11	Not qualified, hence not fit for promotion.
57.	Shri. Bijoy Bhowmik, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur.	UR	10	Not qualified, hence not fit for promotion.
58.	Shri. Sujit Mandal, Peon, Court of the CJM-Cum-Civil Judge (Sr. Div), West Tripura, Agartala.	SC	9	Not qualified, hence not fit for promotion.

59.	Shri. Amrit Ch. Roy, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	8.5	Not qualified, hence not fit for promotion.
60.	Shri. Najit Debbarma, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	ST	8.5	Not qualified, hence not fit for promotion.
61.	Shri. Uttam Kumar Debbarma, Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala.	ST	8.5	Not qualified, hence not fit for promotion.
62.	Md. Jakir Hossain, Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala	UR	7	Not qualified, hence not fit for promotion.
63.	Shri. Sanjib Sinha, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	6	Not qualified, hence not fit for promotion.
64.	Shri. Krishna Debbarma, Peon, Court of the District & Sessions Judge, West Tripura, Agartala.	ST	4	Not qualified, hence not fit for promotion.
65.	Shri. Dharmanarayan Chowdhury, Peon, Court of the CJM-Cum-Civil Judge (Sr. Div), West Tripura, Agartala.	UR	4	Not qualified, hence not fit for promotion.
66.	Shri. Khitish Ghosh, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.	UR	Absent	Absent. Not qualified
67.	Smti. Reba Das, Peon, Court of the Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.	SC	Absent	Absent. Not qualified
68.	Shri. Rajen Sen, Peon, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District.	UR	Absent	Absent. Not qualified
69.	Shri. Santi Ch. Sarkar, Peon, Court of the Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District.	SC	Absent	Absent. Not qualified
70.	Shri. Mantu Karmakar, Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala.	UR	Absent	Absent. Not qualified
71.	Smti. Sujata Roy, Peon, Court of the CJM-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala.	UR	Absent	Absent. Not qualified
72.	Shri. Dipak Ghosh, Peon, Court of the CJM-Cum-Civil Judge (Sr. Div) North Tripura, Dharmanagar.	UR	Absent	Absent. Not qualified
73.	Smti. Rita Shil, Peon, Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar.	UR	Absent	Absent. Not qualified
74.	Smti. Sumitra Debnath, Peon, Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar.	UR	Absent	Absent. Not qualified

75.	Smti. Sabarni Chakraborty, Peon, Court of the CJM-Cum-Civil Judge (Sr. Div), Unakoti District, Kailashahar.	UR	Absent	Absent. Not qualified
76.	Shri. Dilip Kumar Shil, Peon, Night Guard, Court of the District & Sessions Judge, Gomati District, Udaipur.	UR	Absent	Absent. Not qualified
77.	Shri. Sarajit Dhar, Peon, Court of the District & Sessions Judge, Gomati District, Udaipur.	UR	Absent	Absent. Not qualified

107 25.4.18
Sri. S. Datta Purkayastha
CHAIRMAN
(Selection Committee)
District & Sessions Judge,
West Tripura District, Agartala

Copy to:-

1. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for uploading the same in the official website of this office.
2. **Notice board.**

107 25.4.18
CHAIRMAN
(Selection Committee)
District & Sessions Judge,
West Tripura District, Agartala